

ANNEXURE - 'E'

**List of Scheduled Tribe Category candidates who are eligible to appear
in the written examination for the
POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE -2015
(By way of Direct Recruitment)**

Sl. No.	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Remarks
1	2	3	4	5	6	7
1	Karnail Singh	s/o Shri Punnu Ram, K.S Jaryal, Assistant District Attorney, Nurpur, Distt. Kangra(HP)-176202.	B.A.L.LB	03-03-76	03-09-2002	
2	Pawan Rekha	wife of Shri Ganesh Bhardwaj, Bhutti Colony , P.O. Shamshi, Tehsil Bhunter, Distt. Kullu, HP-175126.	MA, LL.B	01.06.1971	2.7.2002	
3	Pushpunder Karan	s/o Shri Jai Karan, r/o Pong View Cottage, Cantt. Road, Dharamshala, Distt. Kangra 1762015	B.A.L.LB	18-5-1977	06-05-2003	
4	Bishan Singh	s/o Shri Dhani Ram, r/o Vill. Tharman Seri, P.O. Neoli, Tehsil & Distt. Kullu(HP)-175101.	B.A.L.LB	12-10-1977	25-10-2005	
5	Pramod Kumar Negi	Son of shri Darje Ram Negi R/o Nand Bhawan, Air Port Road, VijayNagar, PO Totu, Shimla,-11, (Mb.No. 94187 98057)	LLB	20.3.1978	2.5.2006/ HIM/25/2006	
6	Dhirender Verma	Son of Shri Gagan Singh Verma C/o Verma Filing Station, Villagte Puccutialla, PO Kandwal, Tehsil Nurpur, District Kangra, HP-176201 (Mb.No. 94180 80669)	BA, LLB	3.3.1973	6.9.2002/ HIM/133/2002	
7	Vivek Negi	Son of late Shri Shyam Singh Negi R/o 57/3, The Mall, Shimla, HP (Mb.No. 98160 60106) 171001	BA (Hons.), LL.B and MBA	22.7.1975	20.10.2000/ HIM/187/2000	
8	Ramesh Kumar	Son of Shri Bhagwan Singh R/o Krishna Cottage, comly Bank, Shimla-3 (Mb.No. 94181 07082)	LLB	7.6.1970	31.10.2000/ HIM/195/2000	
9	Subhash Chander	S/o Late Sh. Nihal Chand, Chamber No.2,Judicial Complex Rekong Peo, H.P.-172107, Mob. No.94181-41235	BA. LL.B	10.06.1972	22-6-1999	

Sl. No.	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Remarks
10	Raj Kumar Negi	s/o Shri Bhim Sain Negi, c/o Satyen Bhawan, New Flowerdale, Chhota Shimla-171002.	M.A. L.LB	05-03-1970	26-03-1999	
11	Raj Kumar	s/o Shri Tara Chand, c/o Jyoti Niwas, Below BCS, Kangnadhhar, Phase-III, New Shimla-171009.	B.A.L.LB	10-12-1978	10-04-2007	
12	Satya Dev Negi	s/o Shri Bhagmant Negi, c/o Chamber No.7, Judicial Court's Complex Reckong Peo, Distt. Kinnaur-HP-172107.	B.A. L.LB	07-06-1971	08-10-1999	
13	Surinder Kumar	s/o Shri Gian Singh, r/o Rajvi Niwas, Bhagwati Nagar, Om Vihar, Lower Khalini, Shimla-9.	B.A.L.LB	16-06-1976	17-11-2006	
14	Mahima Negi	Tara View, Khalini, Shimla-2	MA, LLM	22-07-1978	10-04-2005	
15	Kunal Thakur	s/o Sh. Surinder Thakur, Vill. Rangri, P.O. Chiyal, Tehsil. Manali, District Kullu. H.P.	BA LLB	25.01.1976	20-08-2002	
16	Sunjeet Kumar	s/o Lt. Sh. Shiv Chand, Ward No. 9, H. No. 274, near College Road, Dhalpur, Kullu, H.P.-175 101.	BA LLB	15.5.1973	05-04-2002	
17	Madan Mohan	s/o Sh. Gulabpur, r/o VPO Sapni, Tehsil Sangla, Distt. Kinnaur, HP-172105.C/o Chamber No. 5 Judicial Court Complex, CJM Court Kinnaur at Recong Peo, Distt. Kinnaur H.P. 10.	BA LLB	10.04.1974	4-10-2001	
18	Sangeeta Kumari	d/o Sh. Karam Chand, c/o Sh. Mangat Ram, VPO Patlikul, Tehsil Manali, Distt. Kullu, HP-175 129.	BA LLB	15.03.1978	07-10-2003	
19	Anil Kumar	Son of Shri Balak Ram, C/o Sub Judge Court, Dalhousie, District Chamba, HP-176304 (Mb.No. 094181-84725)	B.A., LL.B	15.11.1975	16.3.2001/ HIM/28/2001	Though eligible, but, required to submit one more photograph within two weeks as only one photograph has been attached.

Sl. No.	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Remarks
20	Prem Chand	Son of Shri Jaini Ram, C/o C.B.I. Office, Sector-30-A, Chandigarh-160030 (Mb.No. 097800- 07729)	B.A., LL.B	16.10.1974	3.1.2003/ HIM/2/2003	
21	Joginder Paul Kapoor	Son of late Shri Kirpa Ram, R/o VPO Bhagotta, Tehsil Palampur, District Kangra, HP-176059	LL.B.	1.12.1972	10.9.1999/ HIM/365/1999	
22	OmPrakash Bhardwaj	S/O Sh.Narotam Chand Bhardwaj, District Court Chamba, Tehsil and Distt.Chamba,H.P.-176310, Mob.No.094594-02700	B.Com, LL.B	12.2.1976	26-12-2003	
23	Naresh Kumar	S/O Sh. Hari Singh, District Court Chamba, Tehsil and Distt. Chamba-176310, Mob.No.94181-01915	BA, LL.B	25.12.1972	03-09-1999	
24	Hari Singh	S/o Sh. Soor Dass H.No. 252 H, RailwayColony, Kalka (B.G.) District Panchkula Haryana 133302.	M.A., LL.B.	4.11.1971	20-04-2001	
25	Jagdeyal Negi	S/O late Sh. Basant Ram Negi, Criminal Ahlmad, Court No.2, New Court Complex Chakkar, Shimla-5. Mob. No.94187-00451	M.A. LL.B	10.12.1971	20-4-1999	
26	Umesh Kumar	S/o Sh. Hardyal R/o District Courts Chamber, Distt. Chamba, H.P. 176310	BA, LLB	10-03-71	27-10-1998	